## Directorate General of Foreign Trade Udyog Bhawan

## **DES-V Section**

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The Meeting No.14/AM-19 dated 11.10.2018 for the licensing year 2018-19 to consider the cases under Duty Exemption Schemes (Chapter-4) in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

Name of the representatives and their designation	Department
Shri V K Kohli Director T C Noida	TC,Noida
Dr. Ram Asrey Lal Sr. General Manager	AT&DC
	DIPP
	AEPC
	DGFT
	DGFT
	Name of the representatives and their designation Shri V.K.Kohli,Director,T.C.Noida Dr. Ram Asrey Lal, Sr. General Manager Shri Nand Lal, Consultant Shri J.D. Giri, Vice President Shri S.K.Mohapatra, DDG Shri Dinesh Baid, FTDO

At the outset the Minutes of NC-V Meeting No. 13/AM-19 dated 27.09.2018 was taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No. 13/AM-19 dated 27.09.2018 and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 14/84-ALC3/2018 MEETING DATE : 11.10.2018

Case No.:1/25/84-ALC3/2017	Party Name:JNG FOOTWEAR (INDIA)	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
HQ File	RLA File	Lic.No/Date:0510403012	
1 :01/84/050/00353/AM18/	:05/23/040/00087/AM18/	02.06.2017	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to allow 1.05 kg/kg content contained in the export product.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:2/13/84-ALC3/2017	Party Name: JPM EXPORTS PRIVATE LIMITED	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
2	HQ File	RLA File	Lic.No/Date:0210207810	Defer
	:01/84/050/00152/AM18/	:02/24/040/00087/AM18/	22.08.2017	Date:08.11.2018

**Decision :** Committee considered the case as per agenda along with other relevant papers and as no one appeared for PH, the committee decided to allow another Personal Hearing. The case stands deferred for re-listing on 08.11.2018.

3		Party Name: ASHAPURA INTERNATIONAL LIMITED,	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
	HQ File :01/84/050/00288/AM18/	RLA File :03/94/040/00597/AM18/	Lic.No/Date:0310817119 16.11.2017	Defer Date:08.11.2018

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**Decision:** Committee considered the case as per agenda along with other relevant papers and decided to forward the comments received from the firm to DIPP. The case stands deferred for re-listing on 08.11.2018.

Case No.:8/25/84-ALC3/2017	Party Name:BASANT INDIA INC	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
HQ File	RLA File	Lic.No/Date:0510405542	
:01/84/050/00360/AM18/	:05/23/040/00436/AM18/	06.02.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:9/3/84-ALC3/2018	Party Name:SARAT INDUSTRIES LIMITED	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
HQ File	RLA File	Lic.No/Date:0210208316	
:01/84/050/00023/AM19/	:02/24/040/00005/AM19/	06.04.2018	

**Decision:** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:10/6/84-ALC3/2018	Party Name:CAMPARI EXPORTS PVT.LTD.	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
HQ File	RLA File	Lic.No/Date:0510406392	
:01/84/050/00090/AM19/	:05/23/040/00057/AM19/	09.05.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:1/9/84-ALC3/2018	Party Name:S P GARMENTS	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
HQ File:01/84/050/00155/AM19/	RLA File :04/24/040/00041/AM19/	Lic.No/Date:0410164388 05.06.2018	Defer Date 08.11.2018

**Decision:** Committee considered the case as per agenda along with other relevant papers and decided to give the firm last opportunity to furnish the CAD, Sample and Sketch of the export item and measurement chart for the examination of the case. The case stands deferred for re-listing on 08.11.2018.

Case No.:25/8/84-ALC3/2018	Party Name: AGRIYAH SAFETY GEAR PVT. LTD.	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
HQ File	RLA File	Lic.No/Date:0610038907	
:01/84/050/00142/AM19/	:06/24/040/00013/AM19/	08.06.2018	

**Decision:** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.:20/8/84-ALC3/2018	Party Name:STRAWBERRY STUDIO EXPORTS PRIVATE LIMITED	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510406851	Defer Date
:01/84/050/00137/AM19/	:05/24/040/00161/AM19/	13.06.2018	08.11.2018

**Decision:** Committee considered the case as per agenda along with other relevant papers and as no one appeared for PH, the committee decided to allow another Personal Hearing. The case stands deferred for re-listing on 08.11.2018.

Case	No.:21/8/84-ALC3/2018	Party Name:POOJA INTERNATIONAL	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
HQ Fi	ile	RLA File	Lic.No/Date:0510406893	
10 :01/84	4/050/00138/AM19/	:05/24/040/00165/AM19/	18.06.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:3/11/84-ALC3/2018	Party Name:K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Withdrawn
11	HQ File :01/84/050/00171/AM19/	RLA File :04/24/040/00069/AM19/	Lic.No/Date:0410164453 28.06.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and noted that case has been considered in Meeting No.13/84. Accordingly decided to withdraw the case.

Case No.:4/11/84-ALC3/2018	Party Name:K H EXPORTS INDIA PRIVATE LIMITED,	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Withdrawn
HQ File	RLA File	Lic.No/Date:0410164459	
2 :01/84/050/00172/AM19/	:04/24/040/00079/AM19/	02.07.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and noted that case has been considered in Meeting No.13/84. Accordingly decided to withdraw the case.

	Case No.:6/9/84-ALC3/2018	Party Name: WEAR WELL INDIA PVT. LTD.,	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Withdrawn
13	HQ File :01/84/050/00160/AM19/	RLA File :05/24/040/00194/AM19/	Lic.No/Date:0510407080 04.07.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and noted that the case has already been considered in Meeting No.13/84. Accordingly decided to withdraw the case.

1.4	Case No.:46/12/84-ALC3/2018	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
14	HQ File :01/84/050/00222/AM19/	RLA File :34/24/040/00071/AM19/	Lic.No/Date:3410044316 10.07.2018	

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**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to approve as under:-

Sl.No.	ITCHS Code	Import Item Name.	Qty Allowed
1	39021000	POLYPROPYLENE GRANULES	1.10 kg/kg content in export product.
2	39019090	PP ENTIRA ANTISTATIC MASTERBATCH	
3	32061190	MASTERBATCH WHITE	Otitfitit
4	32061900	MASTERBATCH COLOUR	Quantity of import items 2,3,4,6 and 9 together
6	39019090	CONDUCTIVE BLACK	allowed is 19.437 MT.
9	38123990	U.V.STABILISER MASTERBATCH (FOR EXPORT WITH U.V. STABILISER)	
7	39011010	LLDPE	1.07.1 /1
8	39011090	LDPE	1.05 kg/kg content in export
5	39263090	POLYPROPYLENE FABRIC TAPE	product.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:8/11/84-ALC3/2018	Party Name:CONCEPT CLOTHING	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
15	HQ File :01/84/050/00176/AM19/	RLA File :05/23/040/00175/AM19/	Lic.No/Date:0510407176 12.07.2018	

**Decision:** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:43/12/84-ALC3/2018	Party Name:SURGEINE HEALTHCARE INDIA PVT. LTD.	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510407253	Defer
:01/84/050/00219/AM19/	:05/24/040/00227/AM19/	19.07.2018	Date:08.11.2018

**Decision:** Committee considered the case as per agenda along with other relevant papers and as no one appeared for PH, the committee decided to allow another Personal Hearing. The case stands deferred for re-listing on 08.11.2018.

ase No.:17/12/84- LC3/2018	Party Name: JPM EXPORTS PRIVATE LIMITED	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
 Q File 1/84/050/00193/AM19/	RLA File :02/24/040/00067/AM19/	Lic.No/Date:0210208602 23.07.2018	Defer Date: 08.11.2018

Decision: Committee considered the case as per agenda along with other relevant papers and

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as no one appeared for PH, the committee decided to allow another Personal Hearing. The case stands deferred for re-listing on 08.11.2018.

Case No.:29/12/84-ALC3/2018	Party Name: HIGH PERFORMANCE TEXTILES PRIVATE LIMITED	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510407359	Defer Date 08.11.2018
:01/84/050/00205/AM19/	:05/23/040/00203/AM19/	30.07.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and as no one appeared for PH the committee decided to allow another Personal Hearing to the firm alongwith sample, process flow chart, stage wise wastage and also to clarify how weight of export product is higher than input weight. The case stands deferred for re-listing on 08.11.2018.

	Case No.:6/11/84-ALC3/2018	Party Name:FREUDENBERG PERFORMANCE MATERIALS INDIA PVT LTD	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: withdrawn
19	HQ File :01/84/050/00174/AM19/	RLA File :04/24/040/00101/AM19/	Lic.No/Date:0410164546 31.07.2018	

**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that the case has already been taken up in Meeting No.13/84. Accordingly, the committee decided to withdraw the case.

	Case No.:32/12/84-ALC3/2018	Party Name:SUPER GLITZ	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
20	HQ File :01/84/050/00208/AM19/	RLA File :05/24/040/00249/AM19/	Lic.No/Date:0510407405 01.08.2018	

**Decision:** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:19/14/84-ALC3/2018	Party Name:FASHION ACCESSORIES	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
21	HQ File :01/84/050/00255/AM19/	RLA File :05/23/040/00219/AM19/	Lic.No/Date:0510407506 10.08.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:36/12/84-ALC3/2018	Party Name: WEAR WELL INDIA PVT. LTD.,	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
22	HQ File :01/84/050/00212/AM19/	RLA File :05/24/040/00291/AM19/	Lic.No/Date:0510407545 16.08.2018	Defer Date: 08.11.2018

**Decision:** Committee considered the case as per agenda along with other relevant papers and as no information received, the committee decided to ask the firm again for sample along with CAD. The case stands deferred for re-listing on 08.11.2018.

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	Case No.:17/14/84-ALC3/2018	Party Name: ASHIM KAR & INDUSTRIES PVT. LTD.	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred	
23	HQ File :01/84/050/00253/AM19/	RLA File :02/24/040/00080/AM19/	Lic.No/Date:0210208657 27.08.2018	Defer Date: 08.11.2018	
	<b>Decision</b> : Committee considerided to ask for stage wis	dered the case as per agenda as se wastage from yarn to fabric and for re-listing on 08.11.2018	to bags and also CAD	t papers and for fabric to	
	Case No.:10/14/84-ALC3/2018	Party Name:PINNACLE CLOTHING CO	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved	
24	HQ File :01/84/050/00246/AM19/	RLA File :05/24/040/00315/AM19/	Lic.No/Date:0510407650 30.08.2018		
	Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for.  RA concerned may take necessary action subject to compliance of other usual conditions.  Case No.:20/14/84-ALC3/2018 Party Name: KP TECH Meet No/Date:14/84-  Status:				
	Case No.:20/14/84-ALC3/2018	NONWOVEN INDIA PRIVATE LIMITED	11.10.2018	Approved	
25	HQ File	RLA File	Lic.No/Date:2410042502		
25	:01/84/050/00256/AM19/	:24/24/040/00027/AM19/	31.08.2018	1	
25	Decision: Committee cons	idered the case as per agenda for the above advance authoricessary action subject to comp	along with other relevant zation as applied for. bliance of other usual con		
25	Decision: Committee cons	sidered the case as per agenda for the above advance authoricessary action subject to comp	along with other relevant zation as applied for.		
25	Decision: Committee considered to ratify the norms RA concerned may take ne Case No.:14/14/84-ALC3/2018  HQ File :01/84/050/00250/AM19/	ridered the case as per agenda for the above advance authoric cessary action subject to composite Party Name:FABEXPO  RLA File :05/23/040/00249/AM19/	along with other relevant zation as applied for. In political of the result of the control of th	Status: Approved	
	Decision: Committee considered to ratify the norms RA concerned may take ne  Case No.:14/14/84-ALC3/2018  HQ File :01/84/050/00250/AM19/  Decision: Committee considered to retify the norms	for the above advance authoricessary action subject to comp  Party Name:FABEXPO  RLA File	along with other relevant zation as applied for. In poliance of other usual configuration with the poliance of other usual configuration as applied for. In poliance of other usual configuration as applied for.	nditions.  Status: Approved  nt papers an inditions.	
	Decision: Committee considered to ratify the norms RA concerned may take ne  Case No.:14/14/84-ALC3/2018  HQ File :01/84/050/00250/AM19/  Decision: Committee considered to retify the norms	ridered the case as per agenda for the above advance authoric cessary action subject to compart Party Name:FABEXPO  RLA File:05/23/040/00249/AM19/  Ridered the case as per agenda for the above advance authoric cessary action subject to compare the compared to the compar	along with other relevant zation as applied for. bliance of other usual configuration and place of the state	nditions.  Status: Approved  nt papers an enditions.  Status: Deferred	
	Decision: Committee considecided to ratify the norms RA concerned may take ne Case No.:14/14/84-ALC3/2018  HQ File:01/84/050/00250/AM19/  Decision: Committee considecided to ratify the norms RA concerned may take ne Case No.:18/14/84-ALC3/2018  HQ File:01/84/050/00254/AM19/	ridered the case as per agenda for the above advance authoric cessary action subject to composition of the case as per agenda for the above advance authoric cessary action subject to composition of the above advance authoric cessary action subject to composition of the case as per agenda for the above advance authoric cessary action subject to composition of the case as per agenda for the above advance authoric cessary action subject to composition of the case as per agenda for the above advance authoric cessary action subject to composition of the case as per agenda for the case as per agenda for the case as per agenda for the above advance authoric cessary action subject to composition of the case as per agenda for the above advance authoric cessary action subject to composition of the case as per agenda for the case	along with other relevant zation as applied for. In the political	nditions.  Status: Approved  nt papers an inditions.  Status: Deferred  Defer Date 08.11.2018	
26	Decision: Committee considecided to ratify the norms RA concerned may take new Case No.:14/14/84-ALC3/2018  HQ File: 01/84/050/00250/AM19/  Decision: Committee considecided to ratify the norms RA concerned may take new Case No.:18/14/84-ALC3/2018  HQ File: 01/84/050/00254/AM19/  Procision: Committee consideration of the consistency of	ridered the case as per agenda for the above advance authoric cessary action subject to compart Party Name:FABEXPO  RLA File:05/23/040/00249/AM19/  Ridered the case as per agenda for the above advance authoric cessary action subject to compart Party Name:SRF LIMITED  RLA File  RLA File	along with other relevant zation as applied for. bliance of other usual configuration and policy of the policy of	nditions.  Status: Approved  nt papers an inditions.  Status: Deferred  Defer Date 08.11.2018  nt papers an inditions.	
26	Decision: Committee considecided to ratify the norms RA concerned may take new Case No.:14/14/84-ALC3/2018  HQ File: 01/84/050/00250/AM19/  Decision: Committee considecided to ratify the norms RA concerned may take new Case No.:18/14/84-ALC3/2018  HQ File: 01/84/050/00254/AM19/  Decision: Committee considecided to refer the case to Case No.:16/14/84-ALC3/2018	RLA File :05/23/040/00249/AM19/ sidered the case as per agenda for the above advance authoric cessary action subject to comp  RLA File :05/23/040/00249/AM19/ sidered the case as per agenda for the above advance authoric cessary action subject to comp  Party Name:SRF LIMITED  RLA File :04/24/040/00104/AM19/ sidered the case as per agenda to DIPP. The case stands deferring	along with other relevant zation as applied for. bliance of other usual configuration and policy of the policy of	nditions.  Status: Approved  Int papers and inditions.  Status: Deferred  Defer Date 08.11.2018  Int papers and 1.2018.  Status: Approved	

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**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:13/14/84-ALC3/2018	Party Name:UNICARE FIRE SAFETY (INDIA) P. LTD.	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
29	HQ File :01/84/050/00249/AM19/	RLA File :05/24/040/00335/AM19/	Lic.No/Date:0510407739 10.09.2018	Defer Date: 08.11.2018

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP. The case stands deferred for re-listing on 08.11.2018.

Case No.:13/14/84-ALC3/2018	Ltd	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510407737	Defer Date
:01/84/050/00251/AM19/	:05/24/040/00333/AM19/	10.09.2018	08.11.2018

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ask the firm following:-

30 i.To indicate the width of all four Import items and also to give area in Sq. mt,

ii.Complete calculation for requirement of synthetic leather separately for all the four export products and

iii.To give CAD/CAM & measurement/sketch of the export product and to provide sample.

The case stands deferred for re-listing on 08.11.2018.

Case No.:6/14/84-ALC3/2018	Party Name: AKRITI CREATIONS PVT. LTD.	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510407750	Defer Date: 08.11.2018
31 :01/84/050/00242/AM19/	:05/23/040/00253/AM19/	11.09.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to allow Personal Hearing to the firm alongwith sample and CAD. The case stands deferred for re-listing on 08.11.2018.

Case No.:11/14/84-ALC3/2018	Party Name: SCORPIOS APPARELS PVT.LTD.,	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
HQ File	RLA File	Lic.No/Date:0510407759	Defer Date 08.11.2018
2 :01/84/050/00247/AM19/	:05/24/040/00336/AM19/	12.09.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to allow Personal Hearing to the firm alongwith sample and CAD. The case stands deferred for re-listing on 08.11.2018.

33 Case No.:3/14/84-ALC3/2018	Party Name:RADNIK EXPORTS	Meet No/Date:14/84- ALC3/2018	Status: Approved
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HQ File	RLA File	Lic.No/Date:0510407772
:01/84/050/00239/AM19/	:05/24/040/00339/AM19/	13.09.2018

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:5/14/84-ALC3/2018	Party Name:RICHA GLOBAL EXPORTS PRIVATE LIMITED	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
34	HQ File :01/84/050/00241/AM19/	RLA File :05/24/040/00345/AM19/	Lic.No/Date:0510407795 14.09.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:4/14/84-ALC3/2018	Party Name:PRECISE SEAMLESS APPARELS PVT LTD	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
35	HQ File :01/84/050/00240/AM19/	RLA File :05/24/040/00312/AM19/	Lic.No/Date:0510407796 17.09.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to allow 36.5% wastage.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:2/14/84-ALC3/2018	Party Name: WEAR WELL INDIA PVT. LTD.,	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Deferred
36	HQ File :01/84/050/00238/AM19/	RLA File :05/24/040/00346/AM19/	Lic.No/Date:0510407820 18.09.2018	Defer Date: 08.11.2018

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to allow Personal Hearing to the firm alongwith sample and CAD. The case stands deferred for re-listing on 08.11.2018.

	Case No.:9/14/84-ALC3/2018	Party Name:ORIENT CRAFT LIMITED	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
37	HQ File :01/84/050/00245/AM19/	RLA File :05/24/040/00347/AM19/	Lic.No/Date:0510407832 19.09.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:7/14/84-ALC3/2018	Party Name:PINNACLE CLOTHING CO	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
HQ File :01/84/050/00243/AM19/	RLA File :05/24/040/00351/AM19/	Lic.No/Date:0510407850 20.09.2018	

Decision: Committee considered the case as per agenda along with other relevant papers and

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decided to ratify the norms for the above advance authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:8/14/84-ALC3/2018	Party Name:PINNACLE CLOTHING CO	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
39	HQ File :01/84/050/00244/AM19/	RLA File :05/24/040/00350/AM19/	Lic.No/Date:0510407849 20.09.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:12/14/84-ALC3/2018	Party Name:RICHA & CO	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
	HQ File :01/84/050/00248/AM19/	RLA File :05/24/040/00356/AM19/	Lic.No/Date:0510407883 25.09.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.:1/14/84-ALC3/2018	Party Name:INSTA EXHIBITIONS PVT LTD	Meet No/Date:14/84- ALC3/2018 11.10.2018	Status: Approved
HQ File :01/84/050/00237/AM19/	RLA File :03/94/040/00589/AM19/	Lic.No/Date:0310824221 04.10.2018	

**Decision :** Committee considered the case as per agenda along with other relevant papers and decided to allow 10% wastage.

RA concerned may take necessary action subject to compliance of other usual conditions.

## Minutes of manual cases considered by the Norms Committee -V

## In Meeting No.14/84 AM-19 dated 11.10.2018.

Case No 211	M/s Abhikriti Impex Pvt.Ltd.	
NC M.No.14/84 AM-19 dt.11.10.2018.	F.No.01/84/050/00338 AM17/DES-V	
dt. 11.10.2010.	R.F.No.03/95/040/00315/AM17	
	AA No: 0210207084 dated 17.10.2016	

Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No 212	M/s Shamimsons International	
NC M.No.14/84 AM-19 dt.11.10.2018.	F.No.01/84/050/00208/AM18/DES-V	
	AA No:0610038707 dated 04.10.2017	

Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask for sample with CAD. The case stands deferred for re-listing on 08.11.2018.

Case No 213	M/s Uviraj Global Pvt.Ltd. F.No.01/84/162/00209/AM18/DES-V	
NC M.No.14/84 AM-19 dt.11.10.2018.		
	AA No:0610038706 dated 04.10.2017	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that in order to ascertain the waste total quantity of both the export products (744 & 1144 Nos) is required. Total wastage claimed against the export may also be given. The case stands deferred for re-listing on 08.11.2018.

Case No 214	M/ Insta Exhibitions Pvt.Ltd.
NC M.No.14/84 AM-19 dt.27.09.2018.	F.No.01/84/162/00012/AM19/DES-V
	AA No:0310819638 dated 08.03.2018
and decided to allow 10% wastage.	ne case as per agenda along with other relevant papers
To a concerned may take necessary ac	tion subject to compliance of other usual conditions.

Case No 215	M/s Toray Kusumgar Advanced Textile P.Ltd.
NC M.No.14/84 AM-19 dt.27.09.2018.	F.No.01/84/162/00118/AM19/DES-V
	AA No: 5210042663 dated 06.06.2018

Decision: Committee considered the case as per agenda along with other relevant papers and noted that the firm has requested to remove the condition of GSM. The committee decided to allow the same.

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No 215	M/s Toray Kusumgar Advanced Textile P.Ltd.
NC M.No.13/84 AM-19 dt.27.09.2018.	F.No.01/84/50/299/AM17/DES-V
	AA No:5210042071 dated 24.11.2016

Decision: Committee considered the case as per agenda along with other relevant papers and noted that the firm has requested to remove the condition of GSM. The committee decided to allow the same.

RA concerned may take necessary action subject to compliance of other usual conditions.

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